Misuse of flagship project JNNURM

3402. SHRI BAISHNAB PARIDA: Will the Minister of URBAN DEVELOP-MENT be pleased to state:

- (a) whether it is a fact that Government's flagship Project JNNURM as per an official report, has been found to be misused;
 - (b) if so, the details thereof;
 - (c) whether funds in the above project have been lost to ineligible beneficiaries;
 - (d) if so, the details thereof; and
 - (e) the action plan of Government to control such inefficiencies in the system?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRIMATI DEEPA DASMUNSI): (a) and (b) The Jawaharlal Nehru National Urban Renewal Mission (JNNURM) is an Additional Central Assistance (ACA) to the State plan. Projects are sanctioned on recommendation of State/Union Territories (UTs) Governments. These are implemented States/UTs as per their extant rules and procedures. Some instances of alleged irregularities in implementation of works under JNNURM have been received in some of the States e.g. Andhra Pradesh, Bihar, Gujarat, Karnataka, Madhya Pradesh, Maharashtra, Puducherry, Uttar Pradesh and West Bengal etc.

- (c) and (d) The JNNURM consisting of Urban Infrastructure and Governance (UIG) Sub-Mission and Urban Infrastructure Development Scheme for Small and Medium Towns (UIDSSMT) is a reform linked infrastructural development programme which is not directly beneficiary oriented programme.
- (e) The progress of the Projects is periodically reviewed by the Government of India. However, the execution and monitoring of projects is done by the States/Union Territories (UTs) in accordance with extant rules and procedures. The States/UTs monitors the implementation of the projects through State Level Nodal Agency (SLNA) and other monitoring agencies. The shortcomings/deviations if any, in implementation of project are conveyed to the State Government for proper rectification and suitable action thereon as per the rules and procedures of the State Government. States/UTs report on the proper utilization of funds through Quarterly Progress Reports (QPRs).